

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
STARRED QUESTION NO.47  
TO BE ANSWERED ON 20<sup>TH</sup> JULY, 2022

WASTAGE OF FOODGRAINS

†\*47. SHRIMATI RANJEETA KOLI:  
SHRI SUMEDHANAND SARASWATI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that the foodgrains procured by the Government gets damaged by fungus and worms during monsoon due to improper storage;
- (b) if so, the details thereof;
- (c) the quantity of foodgrains getting destroyed in the country every year as per the report of Food and Agriculture Organisation;
- (d) whether the Government has any information about transparency being maintained during the auction and distribution of the damaged foodgrains; and
- (e) if so, the details thereof and if not, the reasons therefor?

A N S W E R  
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION AND TEXTILES  
(SHRI PIYUSH GOYAL)

---

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO.47 DUE FOR ANSWER ON 20.07.2022 IN THE LOK SABHA.**

**(a) & (b): There are no such instances reported of Central Pool Foodgrains stocks (wheat and rice) getting damaged by fungus and worms during monsoon season due to improper storage.**

**(c): Food and Agriculture Organization of the United Nations estimates data on food losses and not on foodgrains destroyed.**

**(d) & (e): Food Corporation of India (FCI) disposes off damaged/non-issuable foodgrains stocks through Rate Running Contract (RRC) on accrual. The following steps are taken to bring transparency in disposal of damaged foodgrains during its auction and distribution:**

- (i) Non-issuable/damaged foodgrains are sold only to the "Registered Parties" registered with FCI for purchase of damaged foodgrains.**
- (ii) Wide Publicity is given by way of publication through *e-tender* on Central Public Procurement Portal and also uploaded on FCI Website.**
- (iii) All Registered parties are given intimation at the time of floating of tenders.**
- (iv) E-tendering procedure for all contracts with value above Rs 2 lakhs is followed.**
- (v) E-payment system has been adopted.**
- (vi) Concerned State Governments are informed about the movement with a request to ensure that the foodgrains are not misused by anyone.**

\*\*\*\*\*